

National Company Law Tribunal

Allahabad Bench

CP NO. 149/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2018

NAME OF THE COMPANY: Dalimes Sunbeam Educomp Ltd vs. ROC

SECTION OF THE COMPANIES ACT/I & B CODE: U/S 252(3)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Petitioner	Anil K.
2.	Gunjan Jadwani Proxy for Krishna Vyas	Adv.	ROC	Gunjan Vyas

CP NO.149/ALD/2017

Sh. Anil Kumar, PCS for the petitioner. Ms Gunjan Jadwani, a proxy for Sh. Krishna Dev Vyas, Advocate for ROC is present.

Argument heard. The order is reserved.

— Jd —

Dated:28.02.2018

V.P. SINGH,
MEMBER (JUDICIAL)

Typed by:
Kavya Prakash Srivastava
(Stenographer)